

(c) whether the actual users requiring this special type of jelly were also advised by Government to get their demands from the recognised manufacturers; and

(d) if so, the names of the parties to whom Government intimated this and what were the comments offered by them and the date on which the Government intimated to the actual users to get their requirements of jelly from the recognised manufacturers and that of receipt of comments from them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) No, Sir.

(b) Does not arise.

(c) and (d). M/s. Richardson Hindustan, who required the special type of jelly had already contacted the various manufacturers for their requirements. They reported that the samples made available to them by the manufacturers had failed to satisfy because of the presence of readily carbonisable matter and offensive odour, among other causes. Their complaints were brought to the notice of the manufacturers concerned by the Government and ultimately M/s. Savita Chemicals were able to produce a sample which was found by the Indian Institute of Petroleum to pass all tests, excepting that of viscosity which was slightly lower than required, and that the sample, subject to some further tests on storage stability should, in the opinion of the Institute, prove satisfactory.

RELAXATION OF IMPORT OF JELLY IN FAVOUR OF M/S. HINDUSTAN RICHARDSON.

5543. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether M/s. Hindustan Richardson in whose favour Government have made relaxation for import of Jelly made joint efforts for developing Vicks grade jelly with other recognised manufacturers of jelly ;

(b) if so, the names of those jelly manufacturers, the comments from any one of the recognised test houses on samples developed with regard to the suitability of improving the quality of jelly, and the recommendations thereon with the details thereof along-with the date of receipt of the report ;

(c) whether M/s. Hindustan Richardson did not make joint effort with manufacturers of jelly and if so, whether Government asked for the reason therefor; and

(d) the date on which it was done, the date of receipt of reply from M/s. Hindustan Richardson, and the contents of same ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

(b) M/s. Richardson Hindustan had made joint efforts with M/s. Savita Chemicals, in this connection, to develop a jelly of suitable qualities. At the instance of the Government, the matter was further referred to the Indian Institute of Petroleum, whose report was received on 18-11-1967. According to them, the last sample prepared by M/s. Savita Chemicals passed all tests, excepting that of viscosity.

(c) and (d). Do not arise in view of answer given to (a) and (b) above.

IMPORT OF VICKS GRADE JELLY BY M/S. HINDUSTAN RICHARDSON

5544. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that M/s. Hindustan Richardson, in whose favour the Government decided to re-lease import of special Vicks grade jelly, made a joint effort with M/s. Savita Chemicals, Bombay for producing the Special Vicks Grade Jelly, and the same was not successful as the Chief Chemist of M/s. Hindustan Richardson disapproved the quality of samples developed ;

(b) whether Government advised M/s. Hindustan Richardson to refer the samples developed by M/s. Savita Chemicals, Bombay to any one of the recognised test houses or inspection authority and to get the test results as well as reason for shortcomings in the samples; and

(c) if so, the dates on which Government intimated to M/s. Hindustan Richardson and the date on which the comments were received from the recognised test house ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) to (c). M/s. Richardson Hindustan had made joint efforts with M/s. Savita Chemicals to develop a Jelly suitable for requirements of the former for use in medicinal preparations. The samples initially produced by M/s. Savita Chemicals were not found suitable by M/s. Richardson Hindustan. Government on being approached by the two parties, referred the matter on 12-7-1967 to the Indian Institute of Petroleum for examination and comment. The Institute held discussions with the parties concerned and also tested the samples produced by M/s. Savita Chemicals. The final report of the Institute was received by the Government on 18-11-1967.

#### TESTING OF SAMPLES OF IMPORTED JELLY

5545. SHRI K. G. DESHMUKH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the samples developed by the recognised manufacturers of Petroleum Jelly in India of special type of Vicks grade jelly were referred to any of the recognised Test Houses or testing agency before allowing the import of jelly ;

(b) if so, the name of the Test House, the date on which the samples were sent, the date on which the test report on samples given and the content of the report on the special characteristics which are not found in the indigenous jelly; and

(c) if the samples were not referred to the recognised Test House, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) to (c). In context of the complaint made by M/s. Richardson Hindustan regarding lack of suitability of indigenous petroleum jelly for use in their medicinal preparations, the Indian Institute of Petroleum were requested by the Government on 12-7-1967 to investigate into the matter. The Institute tested samples produced by M/s. Savita Chemicals and held consultations with the concerned parties. The final report of the Institute was received by the Government on 18-11-1967 wherein it was stated that the last sample prepared by M/s. Savita Chemicals passed all tests, excepting that of viscosity which was slightly lower than that required and that the sample, subject to some further tests on storage stability, should prove satisfactory.

#### COMPLAINTS AGAINST SUITABILITY OF INDIGENOUS JELLY

5546. SHRI G. S. MISHRA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that complaints have been received in this